

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 320

IA-2366/2022, IA-1290/2022

In

IB-81(ND)/2022

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs

M/s. Vipul Kant Upadhyay

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95 of IBC, 2016

Order delivered on 06.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RP :

For the Respondent :

:
: Mr. Nilesh Sharma, Ms. Swastika Kumari Advs.
: Mr. Aman Chaudhary, Mr. Jasmeet S. Chadha,
Advocates.

ORDER

Learned Counsel appearing for the Respondent/Personal Guarantor has submitted that the reply has been filed yesterday only. He shall take steps to bring the response on record within two days.

List the matter on **16.02.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**